

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 2)

Date : 23rd March, 2017
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Review Application No. 29/2016 IN O.A. No. 38/2011	Numaligarh Refinery Ltd. Vs. Rohit Choudhary & Ors.	Mr. A.D.N. Rao, Adv. for Applicant Mr. Saurabh Sharma, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. Mr. Shuvodeep Roy, Adv. for State of Assam
AFTER NOTICE			
2.	Original Application No. 135/2017	Dr. RK Sharma Vs. Ministry of Road Transport and Highways & Ors.	Mr. Anand Varma, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. B. V. Niren, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 145/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Om Prakash, Adv. for Mo Railway Mr. Krishna Kumar Singh, Adv. for R-2 Mr. B. V. Niren, Adv. Mr. Raj Kumar, Adv. for CPCB
4.	Original Application No. 309/2016	Indian Council for Enviro-Legal Action (ICELA) Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Raj Kumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. Mr. Narender Pal Singh, Adv.
5.	Original Application No. 483/2016	Indian Council for Enviro-Legal Action & Ors. Vs. Jammu and Kashmir State Pollution Control Board & Ors.	Ms. Katyayni, Adv. for Applicant Mr. G. M. Kawoosa, Adv. for R-1 to 3 Ms. Alpana Poddar, Adv. with Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB

FOR HEARING

6.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIIISC Mr. B. V. Niren, Adv.
7.	Original Application No. 476/2016 (M.A. No. 893/2016, M.A. No. 1039/2016, M.A. No. 1056/2016 M.A. No. 1121/2016)	Suraj Mal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Gaurav Mohunta & Mr. Akshat Goel, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 Mr. Pardeep Dahiya, Adv. Ms. Sakshi Popli, Adv. Mr. Raj Panjwani, Sr. Adv. with Mr. Pradeep Dahiya, Adv. for R-6
8.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 333/2017, M.A. No. 334/2017, M.A. No. 335/2017, M.A. No. 336/2017, M.A. No. 337/2017, M.A. No. 338/2017, M.A. No. 339/2017, M.A. No. 340/2017, M.A. No. 341/2017, M.A. No. 342/2017, M.A. No. 345/2017, M.A. No. 346/2017, M.A. No. 347/2017, M.A. No. 348/2017 & M.A. No. 349/2017)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Mr. Abhishek Yadav, Adv. for R-1 Mr. Pradeep Misra, Adv. Mr. Rajkumar, Adv. Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. for Applicant in M.As. No. 333 to 342 & 345 to 349/20017
9.	Original Application No. 134/2015 (M.A. No. 757/2015 & M.A. No. 477/2016)	Friends through its General Secretary Vs. Ministry of Water Resources	Mr. Ritwick Dutta, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Vishwendra Verma, Adv. for R-2 Dr. Abhishek Atrey, Adv. Mr. Rajkumar, Adv. for R-3 Mr. Subramonium Prasad, Sr. Adv. with Mr. Gaurav Nair, Adv. Mr. Atmaram N. S. Nadkarni, Sr. Adv. with Mr. Anuj Sharma, Adv. for R-5 Ms. Dhawani Kavi & Mr. Mayank Mohan, Adv. for Intervener Mr. Sugriva Dubey, Adv. Ms. Sakshi Popli, Adv. for DJB Mr. Gautam Dutta & Mr. Sanjay Dhawan, Adv. for DDCA
10.	Original Application No.	Vardhaman Kaushik	Mr. Sanjay Upadhyay, Adv. for Applicant

	21/2014 (ONLY NOTICES)	Vs. Union of India & Ors.	Ms. Puja Kalra, Adv. for NMCD & SMCD Mr. Balendu Shekhar, Adv. for EDMC
11.	Original Application No. 21/2014 (M.A. No. 156/2016 M.A. No. 172/2016, M.A. No. 949/2016, M.A. No. 567/2016 M.A. No. 1220/2016, M.A. No. 13/2017, M.A. No. 22/2017, M.A. No. 47/2017, M.A. No. 52/2017, M.A. No. 71/2017, M.A. No. 27/2017, M.A. No. 63/2017, M.A. No. 82/2017, M.A. No. 104/2017, M.A. No. 106/2017, M.A. No. 108/2017, M.A. No. 109/2017, M.A. No. 120/2017, M.A. No. 136/2017, M.A. No. 137/2017, M.A. No. 145/2017, M.A. No. 147/2017, M.A. No. 160/2017, M.A. No. 177/2017, M.A. No. 180/2017, M.A. No. 185/2017, MA. No. 218/2017, MA. No. 219/2017, MA. No. 220/2017, MA. No. 237/2017, MA. No. 238/2017, MA. No. 244/2017, MA. No. 246/2017, MA. No. 264/2017, MA. No. 265/2017, MA. No. 276/2017, MA. No. 287/2017, MA. No. 288/2017, MA. No. 294/2017 MA. No. 350/2017 & MA. No. 352/2017)	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Mr. Abhishek Yadav, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Mr. Nishant Gautam, Adv. Ms.Pinky Anand, ASG & Mr.Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Edward Belho, AAG for Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv.for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. Sanjeev Ralli, Adv. for Chandni Chowk Mr. V. K. Mishra, Adv. Mr. Tariq Adeeb, Adv. Mrs. Neelam Madan Mr. Diljeet Titus, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr.Sarfaraz Khan, Adv. Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Piyush Joshi & Mr. Trideep Pais, Advs. Mr. Pushkar Sood, Adv. Ms. Cauveri Birbal, Adv. Mrs. Rani Chhabra, Adv. Mr. Sandeep Narain, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Mareesh Pravir Sahay, Adv. Mr. Roshan Lal Goel, Adv. Mr. Pritpal Singh Nijjar, Adv. Mr. Manish Verma, Adv. Mr. Anup Verma, Adv. Mr. Sumesh Dhawan, Adv. Mr. Ashish Rana, Adv. Mr. Gaurav Dubey, Adv. Mr. Kshitij Mudgal, Adv. Mr. Sarad K. Sunny, Adv. Mr. Amitesh Kumar, Adv.

			<p>Sharma & Associates Kohli & Sobti Mr. D. K. Kapoor, AR Mr. Atul Kumar, Adv. Mr. Rahul Khurana, Adv. Mr. Anchit Sharma, Adv. Mr. Arjun Syal & Nikita Pandey, Advs. Mr. Samar Bansal, Advs. Mr. Sunil Kumar Jain, Adv. Mr. Prateek Gupta, Adv. Mr. Arjun S., Adv. for Applicant in M.A. No. 287/2017 & 288/2017 Ms. Yogmaya Agnihotri, Adv. for C.E.C.B. Mr. Harvinder Sekhon in person Mr. Sameer Kulshreshtha, Adv. Mr. Hasan Khurshid, Adv. P & A Law Offices for Applicant Mr. Shivshankar Panicker, Adv. for Applicant in M.A. No. 294/2017</p>
12.	Original Application No. 95/2014 (M.A. No. 1156/2016)	Sanjay Kulshrestha Vs. Union of Indai & Ors.	<p>Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Abhishek Yadav, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Edward Belho, AAG for Nagaland Mr. Enatoli Sema, Adv. for Nagaland PCB Mr. Devraj, Adv. for State of Karnataka Mr. Dinesh Kumar Garg, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Sarthak Chaturvedy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar Mr. Manoj Mittal & Mr. Tanay Ayde, Advs. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.</p>
13.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	<p>Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Rani, Advs. Mr. Vishwedra Verma, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Abhishek Yadav, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Ms. Soumya Jit Pani, Adv. for Odisha Mr. Joydeep Mazumdar, Adv. for WB Mr. Devraj Ashok, Adv. for Karnataka Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.</p>
14.	Original Application No. 609/2016	Diya Kapur & Ors. Vs. Union of India & Ors.	Law Chambers of Kapur & Trehan for Applicant
15.	Original Application No. 179/2016	Mahendra Pandey Vs. Govt. of NCT of Delhi & Ors.	<p>Mr. Abhijeet Sinha & Mr. Piyush Nag, Advs. Mr. Tarunvir Singh Khehar, Adv. for R-1 & 4 Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukesh Verma, Adv. for R-3 Mr. Raj Kumar, Adv.</p>

CASES OF COURT NO. 2			
FOR ADMISSION			
16.	Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant
17.	Original Application No. 186/2017 (M.A. No. 353/2017 & M.A. No. 354/2017)	Narender Kumar Reddy Vs. Union of India & Ors.	Mr. Subhash Chandran K.R. for Applicant
FOR COMPLETION OF PLEADINGS			
18.	Original Application No. 329/2015	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
FOR HEARING			
19.	Execution Application No. 09/2017 (M.A. No. 282/2017) IN O.A. No. 99/2016	Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Anr.	Dr. Nirmal Chopra, Adv. for Applicant Mr. Raman Yadav, Adv. for GNN Mr. Sudhir Kulshrestha, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2
20.	Original Application No. 88/2016 (M.A. No. 313/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rajeev Bisht & Mr. Surinder Singh, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF
21.	Original Application No. 399/2016	Arham Technochem Vs. Uttarakhand Environment Protection Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
22.	Original Application No. 586/2016 (M.A. No. 122/2017)	Residents Welfare Association, Jharsently Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for R-4 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Shivesh P. Singh, Adv. for R-9 Mr. Pawan Upadhyay, Adv. for R-10 & 11 Mr. .Abhishek Pareek, Adv. for R-12, 13 & 18 Mr. Siddharth Batra, Adv. for R-14 Ms. Neelam Rathore, Adv. for R-15 & 16 Mr. Suraj Prakash, Adv. for R-17 Mr. Jaivir Bains, Adv. for R-19 Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Ratan Kumar Singh, Adv.

23.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty & Ms. Leeza Grover, Advs. for Appellant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
24.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
25.	Original Application No. 176/2015 (M.A. No. 1332/2015 & M.A. No. 351/2017)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Rishab Raj Jain & Priyadarsni Gopal, Advs. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA
26.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
27.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Rajiv Bansal, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16

28.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10
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Date : 23rd March, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
29.	Original Application No. 263/2015 (M.A. No. 320/2016 & M.A. No. 1030/2016) (PH)	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Raman Yadav, Adv. Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Dr. A.M. Singhvi, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for Beverages Ltd.

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